

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) to (d) Government has conducted a Facilities Survey at Primary Health Centre Level of 90 demographically weak districts under Social Safety Net Scheme which was conducted in the year 1993 covering 32 districts of Uttar Pradesh, 23 districts each in Madhya Pradesh and Rajasthan, 5 districts in Bihar, 2 each in West Bengal and Gujarat and 1 each in Haryana, Kerala and Orissa.

Of the 3405 Primary Health Centres covered under the survey only 15% had labour rooms and 13% had operation theatre. Only 18% of the Primary Health Centres are reported to have conducted deliveries and 19% of the Primary Health Centres had no medical Officers. By and large, the main reasons for inadequate health facilities in rural areas are under-funding of the Primary Health care schemes leading to lack of infrastructure, reluctance on the part of medical and para-medical staff for working in rural areas and shortage of medicines and equipments. Being a state subject the Central Government has asked to State to see that adequate funds are allocated for drugs, equipments and essential maintenance. States are also advised from time to time that existing vacancies of medical and para-medical staff be filled up on priority basis. Strengthening of First Referral Units, Primary Health Centres and facilities for providing better essential obstetric care and medical termination of pregnancy services and also providing more facilities at the Sub-centre level constitutes a major part of the recently launched Reproductive and Child Health Programme. Besides Family Welfare Services are also being strengthened and expended through various externally aided projects.

Exodus of Tribals from Mizoram

4862. SHRI BHIM DAHAL :
SHRI SAMAR CHOUDHURY :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a massive exodus of tribals from Mizoram is taking place due to lack of security of life of tribals particularly of Reang community;

(b) if so, the details thereof;

(c) whether the Union Government propose to provide necessary amenities to refugees;

(d) if so, the details thereof;

(e) whether a tripartite meeting among the Union Government, Government of Mizoram and Reang leaders has been held recently to discuss about the repatriation of Reang tribals;

(f) if so, the outcome thereof;

(g) whether Reang tribals have been demanding for an Autonomous District Council; and

(h) if so, the reaction of the Union Government thereto?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) There has been an exodus of Reang tribals from Mizoram which started in October/November, 1997 in the wake of ethnic tension between Mizos and Reangs in Tuipuibari area of Aizawl West District. At present about 35,000 Reang Tribals from Mizoram are in Tripura and an estimated 300 in Assam.

(c) and (d) Yes, Sir. Financial assistance is being provided to the Government of Tripura for meeting the expenditure on ration, clothes, drinking water supply etc. So far, an amount of Rs. 348 lakhs has been made available to the Government of Tripura. Government of Assam has also been provided a sum of Rs. 5 lakhs for the purpose.

(e) Yes, Sir.

(f) The discussions were inconclusive

(g) Yes, Sir.

(h) The State Government of Mizoram does not favour the request.

[Translation]

Swarna Massori Paddy

4863. DR. LAXMINARAYAN PANDEY : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to State:

(a) the percentage of recovery fixed for rice mills, State-wise particularly in Madhya Pradesh;

(b) the names of the States where 'Swarna Massori Paddy' is produced and the support price fixed for the said paddy in these States, separately;